

CA 599/88

AI
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(5)

21.12.94

Hon. Mr S. Das Gupta AM

Hon. Mr J.S. Dhaliwal JM

None for the applicant. On the earlier occasion none ~~app~~ appeared on behalf of the applicant. It is seen that the applicant has lost his interest in pursuing this matter. Hence the case is dismissed in default for non prosecution.

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J → R
JM

W
AM